

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO-1001**  
ANSWERED ON 28/07/2023

**JUTE FARMING**

1001. SMT. SHANTA CHHETRI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has encouraged farmers to cultivate jute in order to replace single use plastic bags in the country;
- (b) if so, the details thereof and the facilities provided to farmers in this regard;
- (c) whether Government has taken steps to help jute farmers and pay them minimum remunerative price; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) & (b): Department of Agriculture & Farmers Welfare is implementing Jute & Allied Fibres development programme under National Food Security Mission (NFSM) in 9 major jute growing states viz., Andhra Pradesh, Assam, Bihar, Meghalaya, Nagaland, Odisha, Tripura, Uttar Pradesh & West Bengal from 2014-15 with an aim for enhancing production and productivity. Under the scheme, assistance is provided for the transfer of technology through demonstrations & training, seed production, distribution of certified seeds, nail weeder and microbial consortium. Besides, states can support jute development programme under Rashtriya Krishi Vikas Yojana – Remunerative Approaches for Agriculture and Allied Sectors Rejuvenation (RKVY-RAFTAAR) with the approval of State Level Sanctioning Committee (SLSC) under the chairmanship of Chief Secretary of the State.

Jute Packaging Material (Compulsory Use in Packaging Commodities) Act, 1987 (JPM Act) provide provisions for the compulsory use of jute packaging material in the supply and distribution of certain commodities in the interests of production of raw jute and jute packaging material, and of persons engaged in the production thereof, and for matters connected therewith. As per current provisions of the Act, it provides 100 percent of foodgrains and 20 percent of sugar to be compulsorily packed in jute bags

(c) & (d): In order to ensure remunerative prices for farmers, the Government of India declares Minimum Support Price (MSP) of jute every year. Jute Corporation of India (JCI) under Ministry of Textiles is the nodal agency of the Government for undertaking procurement of jute when prices of jute touch MSP or below MSP. The MSP of jute has been increased from Rs. 2400/qlt during 2014-15 to Rs. 5050/qlt during 2023-24.

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